

ITEM NO.60

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 86706/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 116419/2021 - EXEMPTION FROM FILING O.T.; IA No. 86707/2021 - EXEMPTION FROM FILING O.T.; IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 86708/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 11277-11280/2021 (XI)

SLP(C) No. 11261-11262/2021 (XI)

SLP(C) No. 20938-20941/2021 (XI)

Date : 20-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
 HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Huzefa Ahmedi, Sr. Adv.
 Mr. Ashwarya Sinha, AOR
 Mr. Aditya Malhotra, Adv.
 Ms. Apoorva Tiwari, Adv.

Mr. Rahul Pratap, AOR

For Respondent(s) Mr. M. A. Chinnasamy, AOR(NP)
 Mr. C Raghavendren, Adv.
 Mrs. C Rubavathi, Adv.
 Mr. Ch. Leela Sarveswar, Adv.
 Mr. Saurabh Gupta, Adv.

Mr. S. R. Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Arun Kumar Singh, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Siddharth, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)